

Fourteenth Loksabha

Session : 10

Date : 26-04-2007

Participants : Meena Shri Namu Narain, Kumar Shri Ashwani, Patel Shri Dinsha, Bhuria Shri Kantilal, Rathawa Shri Naranbhai J., Singh Smt. Kanti

Title: Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): Sir, on behalf of Shri Kamal Nath, I beg to lay on the Table –

- (1) A copy of the Foreign Trade Policy (Updated as on 19th April, 2007) (Hindi and English versions).

(Placed in Library, See No.L.T.6204/07)

- (2) A copy of the Handbook of Procedures Vol. I (Updated as on 19th April, 2007) (Hindi and English versions).

(Placed in Library, See No.L.T.6205/07)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA PATEL): Sir, on behalf of Shri Praful Patel, I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Civil Aviation for the year 2007-2008.

(Placed in Library, See No.L.T.6206/07)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) : महोदय, डा० शकील अहमद की ओर से, मैं संविधान के अनुच्छेद 151 (1) के अंतर्गत मार्च, 2006 को समाप्त हुए वर्ष के लिए भारत के नियंत्रक-महालेखापरीक्षक के प्रतिवेदन - संघ सरकार (वाणिज्यिक) (2007 का संख्यांक 10) - (दूरसंचार क्षेत्र) - कार्यनिपादन लेखापरीक्षा, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library, See No.L.T.6207/07)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
RATHWA): I beg to lay on the Table –

(SHRI NARANBHAI

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956 :-
 - (i) Review by the Government of the working of the Rail Vikas Nigam Limited, New Delhi, for the year 2005-2006.
 - (ii) Annual Report of the Rail Vikas Nigam Limited, New Delhi, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library,See No.L.T.6208/07)

THE MINISTER OF STATE IN THE DEPARTMENT OF HEAVY INDUSTRY, MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRIMATI KANTI SINGH): I begto lay on the Table a copy each of the following papers (Hindi and English versions):-

(1)Memorandum of Understanding between the Rajasthan Electronics and Instruments Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2007-2008.

(Placed in Library,See No.L.T.6209/07)

(2) Memorandum of Understanding between the Hindustan Paper Corporation Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2007-2008.

(Placed in Library,See No.L.T.6210/07)

(3)Memorandum of Understanding between the Instrumentation Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2007-2008.

(Placed in Library,See No.L.T.6211/07)

(4)Memorandum of Understanding between the Nepa Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2007-2008.

(Placed in Library,See No.L.T.6212/07)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Environment and Forests for the year 2007-2008.

(Placed in Library,See No.L.T.6213/07)

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